

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-515

IB-1051/ND/2019
IA/5659/2023, IA/6582/2023

IN THE MATTER OF:

Anand Prakash Soni & Ors.

.....Applicant

Vs.

Hector Realty Ventures Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 22.03.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Bilal Ali, Adv. in IA/5659/2023
Mr. Adarsh Gupta, Adv. in IA/6582/2023

For the Respondent :

ORDER

Due to paucity of time, the matter is listed on **22.04.2024**.

**Sd/-
(Court Officer)**